

DIVISION BENCH
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/351(KB)2021
IA(COMPANIES.ACT)/26(KB)2021, CONT.A./11(KB)2022,
IA(COMPANIES.ACT)/109(KB)2022, IA(COMPANIES.ACT)/51(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	TIRUPATI ASSETS PRIVATE LIMITED VS SRI TOORSA PLANTATIONS PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioners
Mr. Soham Sen, Adv.
Mr. Debartha Chakraborty, Adv.
Mr. Saptarshi Kar, Adv.

Mr. Ratnanko Banerji, Sr. Adv. : For Respondent No. 2 & 3
Mr. Nikunj Berlia, Adv.
Ms. Mosarat Reyaz, Adv.
Mr. Sandip Manna, Adv.

Mr. Rohit Kumar Keshri, Adv. : For Respondent No. 13
Mr. Ankit Chaurasia, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter on **6/8/2024** At 3:30 P.M.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**